

lished by the Survey of India, a punishable offence.

### **Election of Delegates of Kendriya Bhandar**

6086. SHRI RAM SAGAR (Saidpur): Will the PRIME MINISTER be pleased to state:

(a) whether Kendriya Bhandar, according to its bye-laws, is to operate in Delhi only and not outside Delhi;

(b) if so, the reasons for opening branch stores by it outside Delhi;

(c) whether elections to the delegates of the Kendriya Bhandar are being postponed year after; and

(d) if so, the reasons therefor and the steps taken to conduct the elections?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) and (b) The bye-laws provide that operation of the Kendriya Bhandar shall be confined to the Union Territory of Delhi. Though membership of the society is restricted to employees located in the Union Territory of Delhi, there is no bar in opening up retail outlets of the society outside Delhi for the purpose of purchase and sale. Keeping in view the overall objective of the Kendriya Bhandar which is to assist Central Government employees by providing them essential commodities at reasonable prices, branch stores have been opened in Madras, Bombay, Hyderabad and Mussoorie.

(c) and (d). Yes Sir. The revised bye-laws which were enforced in April, 87 have been challenged in the Delhi High Court. The office of the Registrar of the Cooperative Societies have advised that elections of the delegates may be held after the issue of revised bye-laws is settled by the High Court.

[*Translation*]

### **"Farm Forestry Scheme in Rajasthan" (O.I.H.)**

6087. SHRIGULAB CHAND KATARIA: Will the PRIME MINISTER be pleased to state:

(a) the area covered for afforestation under the Farm Forestry Scheme in Rajasthan and the expenditure incurred thereon during the last three years;

(b) whether the results achieved were commensurate with the amount spent; if not, the reasons therefor; and

(c) the amount provided by Union Government to implement this Farm forestry Scheme and details of plans proposed in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) and (b). The area covered under afforestation activities, including farm forestry, in Rajasthan and the outlays provided for this purpose during the last three years are given below:-

<i>Year</i>	<i>Outlay (in lakhs of Rs.)</i>	<i>Area coverage (in hectares)</i>
1986-87	3376.13	67051.50
1987-88	2847.84	58693.50
1988-89	3202.00	65500.00